

film industry. In the case of exporters, the entitlements are assessed on the basis of export contracts.

(d) and (e). The information is being collected and will be placed on the Table of the House.

#### ALLOCATION OF QUOTA OF RAW FILMS

5252. SHRI K. N. PANDEY: Will the Minister of FOREIGN TRADE be pleased to state the quota of raw films allotted during the year 1967-68 and 1968-69 and the amount paid by each of the following film companies to Government (i) Gemini Films (ii) Vasu Films, (iii) Vijayalaxmi Pictures, (iv) Ganesh Productions (v) Navasa Films, (vi) Jayvee Film Producers, (vii) Seeth Rama Production (viii) Maiyilas Enterprise, (ix) Kaumani Films, (x) Sunshine Pictures, (xi) Anima Chitrans, (xii) Pancho Sakha Pictures, (xiii) Venus Pictures, Madras, and (xiv) R.R. Pictures, Madras?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): The information regarding the quota of raw films allotted to these companies during the years 1967-68 and 1968-69 is being collected and will be placed on the Table of the House. The allottees of raw films are not required to pay any amount to Government in consideration of such allotments.

#### ALLOCATION OF QUOTA OF RAW FILMS

5353. SHRI K. N. PANDEY: Will the Minister of FOREIGN TRADE be pleased to state the quota of raw films allotted to each of the following during the year 1968-69 and amount paid by each Film Company to Government (i) Mukul Enterprises, (ii) Rawal Films (iii) Movie Mughals, (iv) Vishal Pictures (P) Ltd., (v) Embee Production, (vi) Shadow Productions, (vii) Swarnalakshmi Pictures, (viii) Kow raudu Films, (ix) The Modern Theatres Ltd., (x) Jayshree Lakshmi Pictures, (xi) Rahul Theatres (xii) A.R.C. Productions, (xiii) Screen Gems (Madras) (xiv) Renounced Films (P) Ltd., and (xv) Padmini Pictures ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): The information regarding quota of raw films allotted to these

companies during the year 1968-69 is being collected and will be placed on the Table of the House. The allottees of raw films are not required to pay any amount to Government in consideration of such allotments.

#### EXPORT OF FILMS

5254. SHRI K. N. PANDEY: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that some private agencies have exported Indian films abroad;

(b) if so, the names of those agencies which have sent Indian films abroad during the last three years till November, 1969 together with the names of the Producers whose films have been sent through Private agencies; and

(c) whether Government have given licences to export Indian films abroad ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) to (c). Films are being exported on the basis of export licences issued by CCI&E. The exports are made by private producers and exporters apart from the Indian Motion Pictures Export Corporation, which is a subsidiary of S.T.C. with 23% shares held by members of the film industry. The labour involved in compiling information regarding details of Indian producers and exporters who have undertaken exports during the last 3 years will not be commensurate with the results likely to be achieved.

#### IMPORT LICENCES FOR IMPORT OF ARTICLES CONNECTED WITH FILM INDUSTRY

5255. SHRI K. N. PANDEY: Will the Minister of FOREIGN TRADE be pleased to state:

(a) the names of the film Companies who have been given import licences to import articles connected with the film Industry during the last three years till November, 1969;

(b) whether it is a fact that some film companies have not utilised their import licences and sold them to another film company in black market;